F.No. A-22011/3/2020-Ad-VI

भारत सरकार

Government of India

वित्त मंत्रालय

Ministry of Finance

राजस्व विभाग

Department of Revenue

(केंद्रीय प्रत्यक्ष कर बोर्ड Central Board of Direct Taxes)

North Block, New Delhi -110 001
Dated: 11.09.2020

Office Order No. 169 of 2020

On promotion, the transfer/postings of the following officers in the grade of Pr. Chief Commissioner of Income Tax/Pr. Director General of Income Tax, are hereby ordered with immediate effect and until further orders:

Sl. No.	Civil Code	Name of the officer	Posted as
1	86023	SATYAKAM MISHRA	Pr.CCIT, International Taxation, Delhi
2	86013	SMITA JHINGRAN	Pr.DGIT, HRD, Delhi
3	86010	PATANJALI	Pr.CCIT, Mumbai
4	86009	CHHAVI ANUPAM	Pr.CCIT, Pune

2. In addition, the following transfer/postings of the officers in the grade of Pr.CCIT/Pr.DGIT, are hereby ordered with immediate effect and until further orders:

Sl.No.	Name of the Officer	Civil Code	Current Posting	Posted As
1	ASHA AGARWAL	83029	Pr.DGIT(Admin & TPS), Delhi	Pr.CCIT, Nagpur
2	RASHMI SAXENA SAHNI	84045	Pr.DGIT, HRD, Delhi	Pr.DGIT(Admin & TPS), Delhi

3. Shri Rakesh Kumar Paliwal, Civil Code 86022 (promoted as Pr.CCIT on *in situ basis*) presently posted as DGIT(Inv.), Hyderabad and holding additional charge of DGIT (Inv.), Bhopal shall take over the charge of Pr.CCIT, Bhopal on superannuation of Shri Ajay Kumar Chauhan on 31.10.2020.

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4. The compliance reports regarding relieving/ joining of the above officers shall be forwarded by the officer concerned to the Board and Data Base Cell, CBDT by 17.09.2020. All the relieving and joining should mandatorily be done by the officer concerned and approved by the concerned Pr. CCIT(CCA) on-line on www.irsofficersonline.gov.in.

5. Hindi version of this order will follow.

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(D. K. Verma)
Deputy Secretary to the Government of India
Tel. No. 23095456

Copy to:

1. Officers concerned [Through Pr.DGIT (Training), NADT, Nagpur].
2. Pr.DGIT (Training), NADT, Nagpur.
3. All Principal Chief Commissioners of Income Tax / Principal Director Generals of Income Tax.
4. Pr. Chief Controller of Accounts, New Delhi.
5. Zonal Accounts Officer, CBDT, O/o Principal CCIT (CCA) concerned.
6. PS to Hon'ble FM / MoS (Finance).
7. PPS to Finance Secretary/ Chairman, CBDT/ Members, CBDT/ JS(Admn.),CBDT/JS(R).
8. Hindi Section for Hindi version.
9. Commissioner of Income Tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
10. Secretary General, IRS Association/Secretary General, ITGOA/All-India Income Tax SC&ST Employees' Welfare Association/Income Tax Employees Federation (ITEF).
11. Data Base Cell, CBDT.

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